

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. 308/97

THURSDAY, THIS THE 27TH DAY OF FEBRUARY, 1997

C O R A M:

HON BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR.P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Shri Ivan Lopez  
Kadavathuparambil House,  
Vallarpadam P.O., Ernakulam  
working as Extra Departmental Delivery Agent,  
Vallarpadam P.O.

..Applicant

By Advocate Mr. P.C. Sebastian

Vs.

1. The Assistant Superintendent of Post Offices  
Ernakulam Sub Division,  
Edappally P.O.,  
Kochi-682 024
2. The Employment Officer,  
The Divisional Employment Exchange,  
Ernakulam, Kakkanad P.O.
3. The Postmaster General,  
Central Region,  
Kochi-682 016.

..Respondents

By Advocate Mr. James Kurian, ACGSC for R 1 & 3

The application having been heard on 27.2.97, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A. V. HARIDASAN, VICE CHAIRMAN

The applicant is presently working as Extra Departmental Delivery Agent, Vallarpadam Post Office on a provisional basis. His grievance is that the respondents have turned down his request for being considered for selection on a regular basis on the ground that his name was not sponsored by the Employment Exchange. Therefore, he has filed this application for a direction to the respondents to consider his candidature as valid.

2. Shri James Kurian, ACGSC appeared for the Respondents 1 & 3. The learned counsel concedes that in view

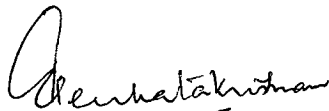
of the decision of the Hon'ble Supreme Court in Excise Superintendent, Malkapatnam Vs K.B.N. Vishweswara Rao (1996 (6) SCC 216), the restriction of consideration ~~of~~<sup>of</sup> those sponsored by the Employment Exchange alone cannot be justified.

3. In the result, the application is admitted and disposed of with the direction to the respondents to consider the applicant also for selection for regular appointment to the post of Extra Departmental Delivery Agent, Vallarpadam Post Office on 3.3.97 or any other deferred dates.

4. There shall be no order as to costs.

Copy of the order by Dasti.

Dated the 27th February, 1997.



P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER



A.V. HARIDASAN  
VICE CHAIRMAN

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